

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1123
TO BE ANSWERED ON 3rd DECEMBER, 2021**

FUNDS FOR HOSPITALS IN BIJNOR

1123. SHRI MALOOK NAGAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of funds allocated and the number of cancer patients treated as a result of the utilization of the funds by various States/UTs, State/UT/district-wise;
- (b) the details of funds allocated to hospitals for the treatment of poor cancer patients under the Bijnor Parliamentary Constituency in Uttar Pradesh (UP) and the number of patients benefitted therefrom;
- (c) whether the Government proposes to modernise the hospitals located in Bijnor Parliamentary Constituency in UP; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) and (b): Health is a state subject. The Department of Health & Family Welfare, however, provides technical and financial support to the States/UTs under the National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS), as part of National Health Mission (NHM), based on the proposals received from the States/UTs and subject to the resource envelope. Cancer is an integral part of NPCDCS. The State/UT wise details of approvals and utilisation under NPCDCS under Flexible Pool for Non-Communicable Diseases programme (NCD) under NHM during the last three years i.e. from the FY 2018-19 to 2020-21 is given at Annexure. Bijnor District in Uttar Pradesh has

received Rs. 126.15 lakh, Rs. 182 lakhs, and Rs. 121.66 lakhs in the Financial Year of 2019-20, 2020-21 and 2021-22 respectively under NPCDCS Program.

Cancer patients are getting treatment at various health facilities in the health care delivery system including Medical Colleges, Central Institutes like AIIMS and private sector hospitals. Relevant data related to patients, including cancer patients, registered and under treatment, is maintained by the Institutions and Hospitals concerned at their own level.

(c) and (d): “Public Health & Hospitals” being a State subject, the primary responsibility for strengthening public healthcare system and provision of quality healthcare services at the public healthcare facilities, including up gradation / modernization of public healthcare facilities, lies with respective State Governments.

To address the healthcare challenges, particularly in rural areas, the National Rural Health Mission (NRHM) was launched in 2005 to supplement the efforts of the State/UT governments to provide accessible, affordable and quality healthcare to all those who access public health facilities. Currently, NRHM is a sub-mission of National Health Mission (NHM).

NHM support is provided to States/ UTs for setting up of new facilities as per norms and upgradation of existing facilities for bridging the infrastructure gaps based on the requirement posed by them in the State PIP. District NCD Clinic at Bijnor is established under NPCDCS Program.

Under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission, there is a provision of development of critical care hospital blocks in district with population more than 5 lakhs and integrated public health labs in every district.

State/UT wise details of Approvals and Utilisation for National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) under Flexible Pool for Non Communicable Diseases Programme (NCD) NHM during the period of F.Y. 2018-19 to 2020-21

(Rs. in Lakhs)

S.No.	State/UT	2018-19		2019-20		2020-21	
		Approval	Utilisation	Approval	Utilisation	Approval	Utilisation
1	Andaman & Nicobar Islands	84.55	54.21	52.00	11.44	13.89	24.23
2	Andhra Pradesh	391.78	484.39	359.83	287.92	1616.18	1193.22
3	Arunachal Pradesh	521.80	93.45	347.51	128.28	381.58	151.06
4	Assam	1959.54	307.74	2067.53	625.33	568.87	238.50
5	Bihar	1028.83	307.69	792.39	277.96	1977.74	818.86
6	Chandigarh	7.22	0.40	2.80	1.63	1.30	0.41
7	Chhattisgarh	479.01	331.03	606.34	508.25	433.45	703.69
8	Dadra & Nagar Haveli	9.60	30.53	45.32	25.11	14.18	45.16
9	Daman & Diu	5.60	2.10	5.86	16.38		
10	Delhi	117.48	6.17	145.88	12.24	128.10	3.65
11	Goa	84.70	59.13	85.33	35.31	50.53	24.50
12	Gujarat	440.79	337.69	518.38	460.97	709.39	375.67
13	Haryana	387.51	218.52	320.86	195.34	226.42	181.62
14	Himachal Pradesh	236.28	184.62	158.00	164.88	45.00	64.67
15	Jammu & Kashmir	460.61	285.26	595.67	136.72	1253.80	42.49
16	Jharkhand	465.33	96.98	593.78	118.98	535.24	238.12
17	Karnataka	796.70	548.53	1148.79	644.56	675.94	604.32
18	Kerala	552.10	443.41	1508.70	144.55	1092.82	1035.71
19	Ladakh	-	-	-	-	0.00	10.39
20	Lakshadweep	13.80	0.00	3.48	1.24	15.55	2.85

21	Madhya Pradesh	399.06	142.53	530.77	257.45	937.98	694.32
22	Maharashtra	1651.24	1023.33	3062.36	1377.52	747.47	486.75
23	Manipur	126.02	93.14	199.92	267.66	293.66	20.14
24	Meghalaya	123.32	101.98	52.48	79.11	46.55	330.26
25	Mizoram	62.57	19.66	54.48	15.21	58.88	15.80
26	Nagaland	219.80	176.53	206.04	93.89	137.10	37.86
27	Odisha	2485.68	307.99	661.80	549.30	881.79	1021.54
28	Puducherry	41.18	7.46	24.15	19.34	23.72	1.46
29	Punjab	211.40	103.81	184.45	107.62	169.79	83.17
30	Rajasthan	604.68	558.12	2903.20	2126.20	1227.09	882.62
31	Sikkim	56.90	76.72	72.31	25.44	53.06	9.20
32	Tamil Nadu	520.86	624.10	2006.42	735.97	798.77	371.00
33	Telangana	1035.84	399.04	766.04	239.42	490.70	351.54
34	Tripura	360.79	206.37	215.13	162.00	131.33	104.05
35	Uttar Pradesh	5055.87	4225.22	7602.17	2908.04	6654.70	1888.30
36	Uttarakhand	64.25	25.61	331.74	39.66	144.80	0.00
37	West Bengal	1191.34	527.44	892.09	672.00	1399.34	916.39

Note:

1. The above data comprises of inter alia, Non Recurring : Renovation and furnishing, District NCD Clinic, NCD Clinic at CHC, etc. Recurring grant: Miscellaneous & Contingencies, Education & Communication & Training, Public Private Partnership, Research & Surveillance, etc.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure for the F.Y. 2021-22 is based on the available FMRs received from the States/UTs.
3. The above data is as per the available Financial Management Reports (FMRs) reported by the States/UTs.

